


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	TP 280/16	Hearing	621A	Murphy Road Business Centre P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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11	PARUL JOG CONSCIENTIA LAW ASSOCIATES 9767350827	Petitioner	
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Counsel for petitioner is present. She is directed to file a memo to the effect that the violation comes under Section 220 and not under Section 211 and she requested time to file the same in the Registry.

List it on 24.08.2017.


MEMBER (J)


MEMBER (T)